

**HIGH COURT OF JUDICATURE AT HYDERABAD  
FOR THE STATE OF TELANGANA AND THE STATE OF ANDHRA PRADESH**

**ABSTRACT**

**DISTRICT JUDGES - Transfers and Postings of District Judges - ORDERS  
- ISSUED.**

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**ROC.NO.4245/2016-B.SPL.**

**NOTIFICATION NO.727-B.SPL.**

**DATED:05.07.2016.**

The High Court is pleased to order the following Transfers and Postings of District Judges:-

The District and Sessions Judges mentioned in Column Number 2 are transferred and posted to the stations mentioned against their names in Column Number 3. Further the respective officers are directed to handover charge of their post(s) to the officers mentioned in Column Number 4 and get themselves relieved and proceed to their new stations and take charge of their respective posts from the officers mentioned in Column Number 5.

All the officers except Sri S.Sasidhar Reddy who are transferred and posted shall take charge of their New Posts on or before 15.07.2016.

SL NO.	NAME AND DESIGNATION OF THE OFFICER	POSTED AS	HAND OVER CHARGE OF HIS/HER POST TO	TO TAKE CHARGE OF HIS/HER POST FROM
(1)	(2)	(3)	(4)	(5)
1.	Smt. C.Sumalatha, Prl. District and Sessions Judge, Kurnool.	Prl. District and Sessions Judge, Guntur	I Addl. District and Sessions Judge, Kurnool	I Addl. District and Sessions Judge, Guntur
2.	Dr. G.RADHA RANI, Judge, Family Court- cum-Addl. Chief Judge, City Civil Court, Secunderabad.	Prl. District and Sessions Judge, Nalgonda.	XII Addl. Chief Judge, City Civil Court, Secunderabad.	I Addl. District and Sessions Judge, Nalgonda.

3.	SRI M.LAXMAN, X Addl. Chief Judge, City Civil Court, Hyderabad.	Prl. District and Sessions Judge, Warangal	His post and also the posts of Chairman, II and III Member, Tribunal for Disciplinary Proceedings, Hyderabad which posts he is holding FAC to the XXV Addl. Chief Judge, City Civil Court, Hyderabad	Chairman, Land Reforms Appellate Tribunal-cum- II Addl. District Judge, Warangal
4	SMT. G.ANUPAMA CHAKRAVARTHY, Judge, Mahila Court- cum-V Addl. District and Sessions Judge, Vijayawada, Krishna District.	Prl. District and Sessions Judge, Kurnool	Her post to the Judge, Family Court-cum-IV Addl. District Judge, Vijayawada  and the post of Prl. District and Sessions Judge, Krishna at Machilipatnam which post she is holding FAC to the MSJ-cum-II Addl. District and Sessions Judge, Vijayawada.	I Add. . District and Sessions Judge, Kurnool.
5	SRI Y.LAKSHMANA RAO, I Addl. District and Sessions Judge, West Godavari at Eluru.	Prl. District and Sessions Judge, Krishna at Machilipatnam	Chairman, LRAT-cum-II District and Sessions Judge, Eluru.	MSJ-cum-II Addl. District and Sessions Judge, Krishna at Vijayawada.

6	SRI G.VENKATA KRISHNAIAH, Chairman, Industrial Tribunal-cum-Presiding Officer, Labour Court, Godavarikhani, Karimnagar District.	Prl. District and Sessions Judge, Mahabubnagar	I Addl. District and Sessions Judge, Karimnagar	I Addl. District and Sessions Judge, Mahabubnagar
7	SRI MOULANA JUNAID AHMED, III Addl. District and Sessions Judge, Guntur.	Prl. District and Sessions Judge, Nellore.	---	I Addl. District and Sessions Judge, Nellore
<p>Sri Moulana Junaid Ahmed, will handover charge of his post to the Special Judge for trial of cases under SCs and STs (POA), Act, 1989-cum-Addl. District and Sessions Judge, Guntur and also handover charge of the posts of V, VI and VII Addl. District and Sessions Judge (Fast Track Court) Guntur, which posts he is holding full additional charge to the Judge, Family Court-cum-XII Addl. District and Sessions Judge, Guntur. The Judge, Family Court, Guntur, will be in full additional charge of the posts of V, VI and VII Addl. District and Sessions Judge (Fast Track Court) Guntur, until further orders.</p>				
8	SMT. G.SUNITHA, I Addl. Special Judge for CBI Cases, Visakhapatnam.	Prl. District and Sessions Judge, Kadapa.	Her post and also the post of Prl. Special Judge for CBI Cases, Visakhapatnam, which post she is holding FAC to the II Addl. Special Judge for CBI Cases, Visakhapatnam	Judge, Family Court-cum-VI Addl. District Judge, Kadapa.

9	SMT. K.SUJANA, Chairman, Land Reforms Appellate Tribunal-cum-III Addl. District and Sessions Judge, Karimnagar.	Prl. District and Sessions Judge, Nizamabad.	Prl. District and Sessions Judge, Karimnagar.  Smt. K.Sujana, after assumption of charge as Prl. District and Sessions Judge, Nizamabad, will be in full additional charge of the I Addl. District and Sessions Judge, Nizamabad.	Judge, Family Court, Nizamabad
10.	SRI S.SASIDHAR REDDY, X Addl. District and Sessions Judge, Tirupati, Chittoor District (officer deputed to High Court as Officer on Special Duty)	Prl. Special Judge for CBI Cases, Visakhapatnam.	On relief by cancellation of deputation as OSD in the High Court.  After assumption of charge as Prl. Special Judge for CBI Cases, Visakhapatnam, he will be in FAC of the post of I Addl. Special Judge for CBI Cases, Visakhapatnam	II Addl. Special Judge for CBI Cases, Visakhapatnam

The officers mentioned in Column Number 4 will be in full Addl. charge of the post(s) mentioned in Column Number 2, until further orders.

- NOTE: 1. All the officers under orders of transfer are directed to pronounce the judgments/orders which were already reserved and join at their new stations.
2. In case the officers from whom they have to take charge or to whom they have to handover charge are on leave or absent for any other reason, the concerned officers will seek instructions from the concerned Unit Heads who in turn will make alternative arrangements, intimating the same to the High Court.

3. All the officers who are under orders of transfer are hereby directed to inform the High Court the date of relief in the previous post and the date of joining in the new post with in seven days from the date of joining in the new post.
4. The Order placed in the High Court's Web Site <http://hc.tap.nic.in> and the downloaded copy from the web site is valid for relieving and joining duty.

  
5.7.2016

**REGISTRAR (VIGILANCE)**

**To**

1. The officers concerned.
2. The Prl. Secretary to Hon'ble the **Acting Chief Justice** and Personal Secretaries to Hon'ble Judges (for placing before their Lordships kind perusal).
3. The **Registrar General and Other Registrars**, High Court of Judicature at Hyderabad
4. The **Central Project Coordinator**, High Court of Judicature at Hyderabad (with a request to direct the concerned to upload the proceedings in the **High Court's Website**)
5. The Secretary to Government, Law (L.A & J - SC.C) Department, Government of Telangana, Hyderabad.
6. The Secretary to Government, Law (L.A & J - SC.F), Department, Government of Andhra Pradesh, Hyderabad.
7. The Director, Andhra Pradesh Judicial Academy, Secunderabad.
8. The Member Secretary, Andhra Pradesh State Legal Services Authority, Hyderabad.
9. The Member Secretary, Telangana State Legal Services Authority, Hyderabad.
10. The Chief Judge, City Civil Court, Hyderabad
11. The Metropolitan Sessions Judge, Hyderabad.
12. The Chief Judge, City Small Causes Court, Hyderabad
13. **THE PRL. DISTRICT JUDGES:**  
Guntur, YSR Kadapa, Karimnagar, Krishna at Machilipatnam, Kurnool, Mahabubnagar, Nalgonda, PS Nellore, Nizamabad, Visakhapatnam, Warangal and West Godavari at Eluru.
14. **THE I ADDL. DISTRICT JUDGES:**  
Guntur, YSR Kadapa, Karimnagar, Krishna at Machilipatnam, Kurnool, Mahabubnagar, Nalgonda, PS Nellore, Nizamabad, Visakhapatnam, Warangal and West Godavari at Eluru.

15. The Pay and Accounts Officer, Government of Telangana. Hyderabad.
16. The Pay and Accounts Officer, Government of Andhra Pradesh. Hyderabad
17. **THE DISTRICT TREASURY OFFICERS:**  
Guntur, YSR Kadapa, Karimnagar, Krishna at Machilipatnam, Kurnool, Mahabubnagar, Nalgonda, PS Nellore, Nizamabad, Visakhapatnam, Warangal and West Godavari at Eluru.
18. The Sub Treasury Officer, Tirupati, Chittoor District.
19. **THE SECTION OFFICERS:-**  
(a) B.Section, (b) D.II Section, (c) Vigilance Cell, (d) E.Section (e) Work Review Cell, (f) O.P. Cell, (g) D.Budget, (h) Enquiry Cell (i) Computer Section, (J) Special Officers Section, High Court of Judicature, Hyderabad
20. **THE EDITORS:**
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